

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 18.02.2021

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	683/2021	N.Nallmurugan, S/o.Nallamaruthu	1166/2020	Keerathu rai	147 148 294(B) 307 341 302 IPC	17.11.2020	Na. Manimaran 9944157573
2	780/2021	1.S.Muniasami @ Tumini, S/o.Sadaiyandi @ Sevite Sadaiyandi 2. N.Maniperumal, S/o.Nallamarudhu	1166/2020	Keerathu rai	147 148 294(B) 307 341 302 IPC	16.11.2020	Na. Manimaran 9944157573`
3	945/2021	Ananthalingam, S/o.Meenakshi Sundaram	1442/2020	Vilakuth oon	406 409 420 468 and 471 IPC	18.12.2020	S.Nedunchelian
4	790/2021	N.S.Lakshmi, W/o.Senthil	1442/2020	Vilakuth oon	406 409 420 468 and 471 IPC	AB	P.Kumaravel
5	882/2021	Vinuchakkaravarthi (Sakkarai@Bonda) S/o.Balu	12/ 2021	Theppak ulam P.S	392,397& 506(ii) IPC	09.01.2021	C.Karthikeya 9566956278

6	1071/2021	Jeyachandran, S/o. Ganesan	2706/2021	Sellur P.S	302 and 307 IPC	18.12.2020	S.Sivapandi 9443907290
7	1157/2021	Dinesh, S/o.Raj	48/2021	Thideer Nagar	392 r/w 397 506(ii) of IPC	02.02.2021	J.Venkatesh Kumar
8	1158/2021	Prasanth, S/o.Murugesan	48/2021	Thideer Nagar	392 r/w 397 506(ii) of IPC	02.02.2021	S.Ayyapparaja
9	1280/2021	Saravanan S/o. Rasu Servai	34/2021	Silaiman	120(B),399 of IPC	28.1.2021	D.Sumathi
10	1281/2021	1)Balamurugan S/o.Selvam 2)Duraikannan S/o.Muthusingam 3)Muruganantham S/o.Muthusingam	34/2021	Silaiman	120(B),399 of IPC	28.1.2021	D.Sumathi
11	1282/2021	Ramesh S/o. Manimaran	34/2021	Silaiman	120(B),399 of IPC	28.1.2021	D.Sumathi
12	1283/2021	Saranraj(Saran) S/o. Saravanan	34/2021	Silaiman	120(B),399 of IPC	28.1.2021	D.Sumathi

13	1284/2021	Tamil Selvan @ Ajith S/o. Pandi	50/2021	Silaiman	392,397 and 506(ii) of IPC	3.2.2021	G.Sridhar
14	1285/2021	Murugesan @ Murugan S/o. Arumugam Pillai	1903/2020	Karimed u	294(b),324,3 07 and 506(ii)of IPC	31.12.2020	S.Prabakaran
15	1286/2021	Rajesh, S/o. Rajendran	17/2021	Thiruma n galam Town	406,420, 468,471, 506(i) of IPC	10.1.2021	PAT.S.Iyappa Kathirvel
16	1287/2021	Silambarashan S/o. Baskaran	52/2021	Alangana llur	379 of IPC and 21(1) MMDR Act	8.2.2021	C.Venmani
17	1288/2021	1)Avarankadu Kanith @ Kanith Kumar S/o.Pandi 2)Marnadu Prabha @ Prabhakaran @ Muddeeswaran S/o. Ecchapillan @ Muthuraman	199/2018	Teppakul am	147,148, 506(2) of IPC r/w 3 of TNPPDL Act	3.6.2019	A.Ayesha Banu
18	1289/2021	Bharath S/o. Duraikannan	32/2021	Samayan allur	394 of IPC	23.1.2021	G.Elangovan

19	1290/2021	Mohan Bala S/o. Balakrishnan	25/2021	K.Pudur	307,354(d) and 120(b) of IPC	13.1.2021	J.Sulthan Basha
20	1291/2021	Aswath Kumar S/o. Kanjivanam	731/2020	Melur	302 of IPC @ 302,341 & 120(B) of IPC	1.12.2020	P.Pandidurai
21	1292/2021	R.Rajadurai S/o. Rathinam	64/2021	Samayan allur	4(1-A)TNP Act	9.2.2021	R.VijayaGopal

ANTICIPATORY BAIL PETITIONS

22	1295/2020	1.Muniswaran S/o.Chandran 2.Chellaiyee W/o.Chandran	7/ 2020	AWPS Tallakula m	498(A) 406 of IPC	AB IB 11.5.2020	D.Joseph Nedumaran 9865085439 I.Sekar 9842182566
23	1612/ 2020	Rubeshkumar, S/o.Jeyamani	12/ 2020	Thilagar Thidal AWPS	498(A) 406 of IPC	AB	P.Vijayakumar

24	1658/2020	1. V.Vigneshwaran, S/o.Varatharajan 2. Barani, W/o.Varatharajan 3. Varatharajan 4. Karthikeyan, S/o.Varatharajan 5. Vidhya, W/o.Karthikeyan	06/ 2020	AWPS Madurai Town	498(a) 406 294(b) 506(i) of IPC	AB Intervener	T.Villavan Kothai 9443056580 R.John Jeyaseelan Jacop 9843181315
25	1670/2020	1.S.Manikandan, S/o.Suymbu 2.Muthuselvi, W/o.Krishnakumar 3.Vijayarani, W/o.Suymbu	17/ 2020	Thilagar Thidal	498(A) 506(i)of IPC	AB	R.Aravind Raj 9444336147
26	1735/2020	Rajkumar, S/o.Chennaiah	618/ 2019	Thiruma ngalam Town	406 409 467 294(b) 506(i) IPC	AB	M.Vasimalai
27	1774/2020	Jaspal Singh	153/2012	ALGSC Madurai Ps.	120(b) 419 468 471 420 506(ii) of IPC	AB Interim Bail granted on 24.03.2020	PAT.S.Iyappakathir vel 9976914539
28	2855/2020	1.M.V.Kannan, S/o.Mani @ Villayutham 2. R.Sasikala, W/o.M.V.Kannan	331/2020	Avaniyap uram	294(b) 406 420 & 506(ii) of IPC	AB Interim 11.06.2020	K.Jayaseelan 9843244370

29	3297/ 2020	1.L.Chidambara Senthil Vignes S/o. Lakshmanan 2.Manonmani @ Vinita W/o. S.Murugan 3.S.Murugan S/o.Sankaran 4.M.Lakshmanan S/o.Manonmani 5. C.L.Velammal W/o.Lakshmanan	8/ 2020	AWPS Thiruppa rankundram	294(b),420, 506(i) IPC	AB Intervener	A.K.Alagarsamy 9842156062 V.Sivakumar 9944211787
30	4139/2020	G.Pandiyan, S/o.Late.Ganapathi	16/2020	AWPS Tallakulam	498A 294(b) 506(1) of IPC & Sec 4 of the TNPHWAct	AB Interim Bail granted on 07.11.2020	A.Gandhi Veeran 9787006315
31	729/2021	Backiyandhan, S/o. Arumugam	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.729/202 1	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
32	730/2021	Jayachandran, S/o. Karuppiah	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.730/202 1	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610

33	731/2021	Karuppaiah, S/o. Masanam	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.731/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
34	732/2021	1. Perumal. S/o. Rengasamy 2. Sam Immanuel S/o. Mohan	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.732/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
35	733/2021	1. P.Subbulakshmi, W/o. Panneerselvam 2. Ranjithkumar, S/o. Ukkirapandi	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.733/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
36	836/2021	1. P.Jai @ Jeyasuthan, S/o. Parthiban 2. S.Arun, S/o. Selvaraj 3. Antani @ Anthoniraj S/o. Charlas, 4. T.Rajan, S/o. Thangapandian	65/ 2020	CCB, Madurai City	120(B), 465, 467, 468, 471, 420, 447, 294(b) 506(ii) IPC	AB	A.Jeyaram 9843071518

	01/2021 in Crmp No.836/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
37	954/2021	Muthukumar @ Andhi Muthukumar, S/o.Muthaiah	34/2021	Vadipatti	294(b) 323 324 506(ii) IPC	AB	M.Thiyagarajan 9865377353
38	1165/2021	1. Sulthan Alavudeen 2. A.Ibrahim Shah 3. Anser	57/2021	Thideer Nagar	147 294(b) 323 324 506(ii) IPC and 4 of TNPWH Act	AB	K.M.Vivekanantha n
39	1256/2021	J.Vinoth S/o.R. Jayapalan	160/ 2021	Sellur	341,294(b),307 of IPC	AB	K.Chandrakumar
40	1293/2021	1)O.Poorana @ Poornima W/o. Ochu 2)C.Chinnammal S/o. Subramaniyan	14/2021	Uthappa naickanur	294(b),323,355,506(ii) of IPC and 4 of TNPWH Act	AB	K.Manikandan
41	1294/2021	1)Pawya D/o. Ravindran 2)S.Sumesh S/o. A.V.Santhosam	166/2021	Tallakulam	447,294(b),109,506(i) of IPC r/w 3(1) of TNPPDL Act	AB	A.Nedunchelian

42	1295/2021	1)Sethupathi @ Sethuraman S/o. Ammasi 2)Sudha, W/o. Arumugam	74/2021	K.Pudur	420 of IPC	AB	S.Subburaj
43	1296/2021	Nagaraj S/o.Azhagumalai	139/2020	Mathichiyam	379 of IPC	AB	G.Sridhar
44	1297/2021	1)Subramani S/o.OtchappaThevar 2)Mookkammal S/o.Subramani 3)Nallapandi S/o.Subramani 4)Periyakaruppan S/o. Subramani	61/2021	Usilampatti Town	341,294(b)3 23 and 506(i) of IPC & Sec.4 of TNPWH Act	AB	M.Kubendiran
45	1298/2021	1) Prabhu S/o Prabhakaran 2)Prabhakaran S/o.Thangam 3)Pitchaiammal @ Pitchaimani W/o.Prabhakaran	21/2021	Elumalai	294(b),3233 55 and 379 of IPC and Sec. 4 of TNPWH Act	AB	M.Kubendiran
46	1299/2021	Panjammal W/o. Maharajan	28/2021	Usilampatti Taluk	294(b),3233 24, 506(ii) of IPC and 4 of TNPWH Act	AB	M.Kubendiran
47	1300/2021	Paranthaman @ BaranthamaKannan S/o. Ramar	55/2021	Vadipatti	294(b),3245 06(ii) of IPC	AB	PAT.S.Iyappa Kathirvel
48	1301/2021	M.Karthick S/o. B.Mani Sekaran	52/2021	Samayanallur	147,148,29 4(b),324, 341 & 506(ii) of IPC	AB	R.Meenakshi

PETITION FOR CONDITION RELAXATION

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Advocate Name
49	1015/2021	Sakthivel, S/o. Mahalingam	2067/2020	Checkanuran i P.S	483, 483, 420 IPC r/w 51(B)(1) 65 of Copy right Act 1957 r/w. 103(a), 104 of Trade Mark Act.	A.Sundararajan 9344023690
50	1302/2021	1)Jeganathan S/o. Selvaraj 2)A.Devarajan S/o.Achuthanpillai 3)Thangapandi S/o. Arumugam	30/2021	S.S.Colony	U/s. 4(2)(a),4(2)(c),5(1)(a),5(1)(b) ITP Act and Sec. 370 (A)(2) of IPC	G.Vigneshkumar
51	1303/2021	Rajeswari W/o. Virumandi @ Anbu	42/2018	DCB (ALGSC) P.S.	120(b),420465, 471 of IPC	PAT.S.Iyappa Kathirvel
52	1304/2021	Desavijayan S/o.PeriyamayaThe var	27/2021	Tallakulam	294(b),447323, 506(ii) of IPC and 4 of TNPWH Act	PAT.S.Iyappa Kathirvel
53	1305/2021	1)B.Selvarani W/o.Tamizhan 2)Tamizhan S/o.Perkmens 3)P.Senthilkumar S/o.Periyakaruppan 4)P.Santhakumari W/o.Periyakaruppan	24/2019	Thirupparan kundram AWPS	498(A), 406 and 506(i) of IPC	M.Chelladurai
54	1306/2021	1)D.Ramachandran S/o. Dharmalingam 2)R.Nagalakshmi W/o. Ramachandran 3)S.Panchavarnam W/o.Selvam	1738/2020	KoodalPudur	448, 294(b),323 and 506(i) of IPC r/w 4 of TNPWH Act	R.VijayaGopal

55	1307/2021	1)M.Rani W/o. Malairajan 2)P.Malairajan S/o. Perumal	912/2020	Kottampatti	147,109, 294(b),324 355,427, 448,506(i), 379(NP) of IPC and Sec. 4 of TNPWH Act	R.VijayaGopal
56	1308/2021	Madhavan S/o. Muthuramalingam	1306/2020	Keeraithurai	25(1)(a) r/w 27(2) of Arms Act	S.Ramanathan
57	1309/2021	A.Mohammed Asarudeen S/o. Akbar Ali	38/2020	DCB, Madurai	406,420,468,471 of IPC	S.Alagumurugan
58	1310/2021	Jeyaraman S/o. Jeyapandian	1143/2020	Keeraithurai	406,420 of IPC	A.Nedunchelian

CONDITION MODIFICATION PETITIONS

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Advocate Name
59	1311/2021	Manikandan S/o.Kannadasan	228/2020	Tallakulam	294(b),323,406,420 and 506(i) of IPC	K.Ponnudurai

TIME EXTENSION PETITIONS

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Advocate Name
60	1312/2021	Dhinakaran S/o.Mathivanan	939/2020	Keelavalavu	392 of IPC	S.MP. Amalan
61	1313/2021	1)Dhinakaran S/o.Mathivanan 2)Saravanan @ Saravana Puzhal S/o.pandiyan	1137/2020	Melur'	147,148,341,294(b),323,447,307 & 506(ii) of IPC	S.MP. Amalan

62	1314/2021	Pandi S/o. Saravanan	1107/2019	KoodalPudur	294(b),341,323,3 24 &506(ii) & 307 IPC	A.Raja Mohamed
63	1315/2021	1)Balamurugan @ Andal Murugan S/o. Selvam 2)Ponpandi S/o.Kannan 3)Kuttai @ Pandi S/o.Gurusamy	1233/2020	Karimedu	342,294(b)307 and 506(ii) of IPC	S.Ayyapparaj

RETURN OF PROPERTY

SI No	CrIMP No	Accused Name	Cr. No	P.S	Advocate Name
64	1029/2021	Rengadevi, W/o.Mar nadu	1708/2020	Alanganallur	R.Manoharan 9894344783

SUSPENSION OF SENTENCE

SI No	CrIMP No	Accused Name	Cr. No	P.S	Advocate names
65	Crmp No.1316/20 21 & CRLR No.28/2021	Kalidoss @ Pallukalidoss, S/o.Murugan	LIR No.16/2020	Thideer Nagar	S.Rajasekaran
66	Crmp No.1317/20 21 & CRLR No.29/2021	Akash Raghupathi, S/o.Muniasamy	-	Avaniyapuram	S.Ayyapparaja
67	Crmp No.1318/20 21 & CRLR No.30/2021	Saravanan @ Saravanakumar, S/o.Kasipandi	-	Mathichiyam (L& O)	S.Ayyapparaja
68	Crmp No.1319/20 21 & CRLR No.31/2021	Markanda Boopathy, S/o.Murugan	-	Mathichiyam	D.Sumathi
69	Crmp No.1320/20 21 & CRLR No.32/2021	Moorthy, S/o.Manoharan	-	S.S.Colony	M.Ganeshkamu